## COURT-II Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 297 of 2013

	Dated :	11 <sup>th</sup> December,	2014
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Present: Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice Surendra Kumar, Judicial Member

## In the matter of :

GMR Gujarat Solar Power Pvt. Ltd. Versus		•••	Appellant(s)
Gujarat Electricity Regulatory Comr	nission & Anr.	•••	Respondent(s)
Counsel for the Appellant(s) :	Mr. Amit Kapur Mr. Vishrov Mukh Mr. Rohit Venkat	erjee	
Counsel for the Respondent(s) :	Ms. Suparna Sriva	astava	for R-1
	Mr. M.G. Ramacha Mr. Anand K. Gan		

## <u>O R D E R</u>

We have heard Mr. Amit Kapur, learned counsel for the Appellant.

Post the matter for reply submission in the matter on <u> $6^{th}$  January</u>. 2015.

(Justice Surendra Kumar) Judicial Member ( Rakesh Nath ) Technical Member

vt/jps